

**Central Administrative Tribunal
Principal Bench
New Delhi**

**RA No.166/2019
in
OA No.1233/2018**

This the 3rd day of October, 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Dr. Sushmita Pathy ... Applicant

Versus

All India Institute of Medical Sciences & others ... Respondents

O R D E R (in circulation)

Justice L. Narasimha Reddy, Chairman :

The applicant filed OA No.1233/2018 with a prayer to declare her senior to respondents 3 and 4. The OA was dismissed through order dated 07.08.2019. This application is filed seeking review of the order passed in the OA.

2. We perused the entire record in circulation. Every point, both legal and factual, urged by the applicant in the OA, was taken into account, and the OA was dismissed. The applicant is not able to point out that any error apparent on the face of the record has crept into the order, or that a specific point urged by her, was omitted from consideration.

3. The review application is accordingly dismissed, in circulation.

(Mohd. Jamshed)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

/as/